

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**49. CA 24/2017, CA 25/2017 CA 52/2015 MA 324/2017
MA 523/2019 IN TCP 21/2015**

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

**NAME OF THE PARTIES: - Madhavlal Pittie
V/s
Bachhraj & Co. Pvt. Ltd.**

Section 397-398 of Companies Act, 1956

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Varun Sathiya appeared for the Operational Debtor. Counsel appearing for the Operational Debtor is directed to intimate the Corporate Debtor the next date of hearing. List the matter on **30.08.2021** for hearing and file service affidavit two days before the next date of hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)